

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI A.T. WANKHEDE  
COURT 57 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 13-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE MCOC	100022/2005	The State of Maharashtra Vs Samir Ashok Manik 3	SPP Mr. P.D. Gharat  Shejpal Nitin
2	SPL CASE MCOC	100006/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	pp
<b><u>APPEARANCE</u></b>				
3	SESSIONS CASE	100379/2020	The State of Maharashtra - Nerul Policie Station(FIR No. I86/2005) Vs Jayant Rajaram Mule	APP
4	SESSIONS CASE	100380/2020	The State of Maharashtra - Nerul Police Station (FIR No. I- 86/2005) Vs Shankar Khandu Bhosale	APP

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